(22)

HARYANA VIDHAN SABHA

COMMITTEE ON ESTIMATES 1989-90

TWENTY SECOND REPORT REPORT

ON THE

BUDGET ESTIMATES

FOR 1989-90

ANIMAL HUSBANDRY DEPARTMENT

Presented to the House on The Presented to the House of The Presen



HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH MARCH, 1990.

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COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE. YEAR 1989-90

CHAIRMAN

1. Shri Mani Ram

MEMBERS

- 2. Shri Devi Dass
- 3. Shri Kailash Chand Sharma
- 4. Shri Kishan Singh Sangwan
- 5. Rao Narbir Singh
- 6. Shri Sardul Singh
- 7. Shri Vasu Dev Sharma
- 8. Shri Satbir Singh Kadian
- *9. Shri Jagan Nath
- **10. Shri Sita Ram Singla

SECRETARIAT

- 1. Shri Sumit Kumar, Secretary
- 2. Shri Kuldip Singh, Under Secretary.

^{*}Shri Jagan Nath, M.L.A. resigned from the Membership of the Committee on his appointment as Minister w.e.f. 5th December, 1989.

^{**}Shri Sita Ram Singla, M.L.A. was nominated to serve on the Committee on Estimates for the remaining period of the year 1989-90 on 27th December, 1989.

INTRODUCTION

- 1. I, the Chairman of the Committee on Estimates for the year 1989—90 having been authorised by the Committee in this behalf, present this report on the Budget Estimates for the year 1989—90, in respect of the Animal Husbandry Department.
- 2. A brief summary of recommendations/observations of the Committee is given in Appendix 1. The Summary is not exhaustive and for full recommendations or observations of the Committee, reference should be made to the main report.
 - 3. A brief record of proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
 - 4. The Committee feel grateful to the Commissioner & Secretary to Government, Haryana, Finance Department and the representatives of the various departments who appeared before them from time to time.
 - 5. The Committee is also thankful to the Secretary, Haryana Vidhan Sabha, and his officers/staff for their whole-hearted cooperation and assistance given to them.

Chandigarh: The 6th March, 1990

Mani Ram Chairman Committee on Estimates

REPORT

The Committee on Estimates for the year 1989-90 consisting nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 23rd February, 1989 and notified vide Haryana Vidhan Sabha Secretariat notification No. EC-1/1989-90/20, dated 17th May, 1989.

- 2. Shri Mani Ram, M.L.A., was appointed Chairman of the Committee.
- 3. The Committee held 27 sittings at Chandigarh and 6 sittings outside Chandigarh till the finalisation of this Report.
- 4. The Committee scrutinised the replies received from the Government in connection with the outstanding recommendations/observations of the Committee relating to the years 1983-84, 1984-85, 1985-86, 1986-87, 1987-88 and 1988-89 partaining to the Health, Excise and Taxation, Industries, Food and Supplies, Town and Country Planning and Tourism Departments. The Committee dropped the recommendations/observations where they felt satisfied with the action taken by the Government. The observations of the Committee on the remaining recommendations/observations in respect of these Reports are contained in Appendix II to this report.
- 5. The Committee selected the following departments with a view to scrutinise the Budget Estimates for the year 1989-90.
 - (i) Irrigation;
 - (11) Animal Husbandry:
 - (iii) Revenue : and
 - (iv) Social Welfare.
- 6. The Committee could not examine the following departments due to the reasons mentioned against each:—
 - (i) Irrigation

: Non receipt of the Budget material from the department.

(ii) Revenue

- : The Committee could not frame the questionnaire on the Budget Material for want of time.
- (iii) Social Welfare
- : The Committee scrutinised the material on the Budget Estimates of the Social Welfare Department for the year 1989-90 and framed the questionnaire thereon which was sent to the department on 2-11-1989 for sending the reply thereto. As the reply was received on the 22nd January, 1990, the Committee could not scrutinise the replies and orally examine the department for want of time.

- 7. The Committee took a serious view of the inability of the Irrigation Department for not sending the Budget material till the finalisation of this report. The Committee therefore, recommend to the Government that urgent instruction through circular letter be issued to all the departments that the material as well as replies to the questionnaire of the Committee be sent to the Haryana Vidhan Sabha Secretariat within a fortnight positively after receipt of the communication from the Vidhan Sabha Secretariat.
- 8. The Committee also scrutinised the Supplementary Estimates of the Haryana Government for the year 1989-90 (1st & 2nd instalment) and examined the representatives of the Finance as well as other departments concerned with the demands and submitted their Reports thereon to the Vidhan Sabha on 11th September, 1989 and on the 12th March, 1990. respectively.

ANIMAL HUSBANDRY DEPARTMENT

IMPORTANCE, AIMS AND OBJECTS OF THE DEPARTMENT

10. The main aim of the Animal Husbandry Department is to increase the yielding capacity of Livestock and Poultry such as milk, eggs, wool and meat by undertaking programmes like Cattle-cum-buffaloe development, Fodder Development and health coverage to livestock and poultry.

Animal Husbandry under the modern scientific breeding technology and disease control facilities has now assumed a pivotal role in revolutionising the economic prosperity under the rural reconstruction programme. In Haryana which is known for its livestock wealth, the Animal Husbandry, besides being providing national health, is serving as an industry providing gainful employment to millions of unemployed and under-employed masses. Many enterprises have taken birth from animal wealth in the State.

The Livestock population of Haryana has been about 80.00 lakhs (1982 Census). To upgrade this wealth the latest scientific breeding technologies have been so methodically planned that the improved breeding and health cover facilities are now available at the door-step of the farmers/breeders. For the development of cattle wealth, the selective and cross-breeding practices have been resorted to. The State has been demarcated into "Pure Breed Tract" and the "Gross-Breeding Tract" Under the selective breeding top quality pedigreed bulls are only being used for breeding purposes. To upgrade the progeny of low milk yielder Hariana cows and non-descript stock, the exotic jersey and holestien friesen bulls of known quality (pedigreed/proven) are used for cross-breeding. The breeding services are being provided through artificial insemination. The latest technology of frozen semen has also been introduced. To extend these facilities in the far flung rural areas, 1720 Veterinary institutions (60 Regional Artificial Insemination Centres, 406 Veterinary Hospitals, 441 Veterinary Dispensaries) are at work in the State. This includes 813 Stockmen Centres set-up in the interior rural pockets. In addition, 9 Semen Bank have also been in operation. 3 Frozen Semen Banks, one at State Cattlle

Breeding Project, Hisar, I.C.D.P., Gurgaon and Buffaloe Bull Farm-cum-Frozen Semen Bank at Lakaria (Rohtak) have been set up where about 3.50 lakh doses of frozen semen are being annually produced for use in the field. The facility of frozen semen technology has been made available at 618 centres in the State to successfully implement the frozen semen programme. 6 Liquid Nitrogen plants producing about 2.25 lakhs Lts. Liquid nitrogen per annum, have been set up at Gurgaon, Hisar, Jagadhri, D.R.D.A. (Hisar), Susa and Lakaria Farm, Rohtak. Thus, the process of breed improvement is one in the State. About 1.73 Lakhs cow/buffaloe calves possessing improved characteristics are being annually produced in the State.

ORGANISATIONAL SET UP OF THE DEPARTMENT

11. The Department is headed by the Director, who is the Senior most officer of H.V.S. (I) cade with headquarter at Chandigarh.

HEADQUARTER

The following officers assist the Director, Animal Husbandry, Haryana at the Directorate level:—

1. Joint Director (Administration)

2. Joint Director (Planning)

3. Joint Director (Animal Health & Disease Control)

4. Joint Director (Poultry)

5. Deputy Director (Statistics)

At the State Headquarter, organisation of the Department consists of the following sections:—

- (i) Administration Sections I, II and III
- (ii) Budget Section:
- (iii) Accounts Section.
- (iv) Issue section (Type, Despatch and Diary)
- (v) Purchase Cell
- (vi) Legal Cell'
- (vii) Planning Section.
- (viii) Audit Cell
- (ix) Animal Health Section
- (x) Statistical Section
- (xi) Poultry Section.
- (x11) Gaushala Section
- (xiii) Publicity Cell
- (xiv) Animal Breeding Section

The following subordinate offices are functioning in the districts and at sub-divisional level under the administrative control of Director, Animal Husbandry, Haryana:—

- 1. Chief Supdt Govt. Livestock Farm, Hisar
- 2. Project Director, State Cattle Breeding Project, Hisar
- 3. Dy. Director, Wool Grading-cum Marketing Centre, Hisar/Loharu
- 4. Dy. Director, Haryana Vety. Vaccine Institute, Hisar
- 5. Dy. Director, Sheep Breeding Farm, Hisar
- 6. Dy. Director, Sheep Production, Hisar
- 7. Dy. Director, Rinderpest & Disease Control, Rohtak
- 8. Dy. Director, Lakaria Farm, Rohtak
- 9. Dy. Director, Intensive Cattle Dev. Project Ambala
- 10. —do— Kurukshetra
- 11. —do— Karnal
- 12. —do— Jind
- 13. —do— Bhiwani
- 14. —do— Sirsa
- 15. —do— Gurgaon
- 16. —do— Animal Husbandry, Faridabad
- 17. —do— —do— Narnaul
- 18. --do -- Fodder, Hisar
- 19. Supdt. Seed Farm, State Cattle Breeding Project, Hisar.
- 20. Asstt. Supdt., Fodder, G.L.F. Hisar
- 21. Dy. Director, Poultry, Poultry Disease Diagnostic Lab, Sonipat.
- 22. Epidemiologist (Animal Husbandry), Sompat.
- 23. Piggery Development Officer, Ambala City
- 24. Asstt. Poultry Dev. Officer, Ambala City
- 25. Asstt. Director, Sheep & Wool Dev. Bhiwani.

BUDGET ESTIMATES

12. The Total Budget allocation to the Department during the current financial year is as under:—

(Plan & Non-Plan) Centrally	
Sponsored Scheme MDB	
1989-90	
Non-Plan	12,98,48,000-00
Plan	8,66,24,000-00
- 1,	
Total	21,64,72,000-00

The Committee, after scrutinizing the replies to the questionnaire prepared by the Committee and furnished by the Department, decided to examine the Commissioner & Secretary to Government, Haryana, Animal Husbandary Department, by way of seeking clarification/explanation on some points and therefore, the Committee examined the Departmental Representatives.

Filling posts	up	of	vacant

long

Total Budget Provision

13. In reply to the questionnaire of the Committee, the department supplied the information that the following posts of various categories are lying vacant with the department since

Sr. Designation of the post	Date from which vacant
1 2	3
Group 'A'	NIL
Group 'B'	• * '
1. Deputy Superintendent State Cattle Breeding Project, Hisar.	12/87
2 —do—	(2) 12/87
Group 'C'	•
1. Sr. Accountant (One) Field	7/83) Due to 10% >cut imposed
2. Assistant (10) Field	by Govt.
3. Steno-typist (2) Field	5/86, 6/86

1	2	3
4.	Veterinary Livestock Development Assistant 25 posts.	8/89
5.	Statistical Evalution Officer, Chandigarh	4.2.86
6.	Statistical Investigator (One) Field	1.1.86
7,	Statistical Assistant/Supervisor (2 posts) Field	1.3.84
8.	Technical Assistant (Fodder) (14 posts) Field.	9.2.82
9.	Driver 24 posts (Field)	1.1.86
10.	Tractor Drivers 4 posts (Field)	1,1.86
11.	Laboratory Assistant 10 posts (Field)	1.1.86 (Requisition sent to S.S.S. (Board)
12:	Agriculture Sub Inspector 9 posts (Field)	1.4.85
13.	Mechanic 1 post (Field)	1.1.87
Gro	up 'D'	•
1,	Class IV),
	Peons, Sweepers, Bull Attendents, Water Carriers and Other Class IV Miscellaneous Staff.	Due to 10% cut imposed by, Govt.
Hea	dquarter Office :	
1.	Assistants (3)	5/83 \ Due to 10%
2	Clerks (3)	cut imposed by 5/83 Government.

The Committee after ascertaining the position from the written reply supplied by the department recommend that all the above mentioned vacant posts be filled up within six months as the department is one of the expanding departments and has a vital role to play in the economy of the State.

Delay in sanctioning of the Schemes

14. During the course of oral evidence, the Committee was informed by the departmental representatives that most of the schemes could not be implemented timely as the schemes were not sanctioned

by the Government in time. The department also informed that at present

the following four schemes for the year 1989-90 are pending with Government for their sanction:—

LIST OF SCHEMES IN WHICH SANCTIONS FOR 1989-90 ARE YET TO BE ACCORDED BY THE GOVERNMENT (F D.)

1.	Training programme of different disciplines and refresher courses for staff expension of publicity.	1.00 lac.
2.	Strengthening of field level/Distt. level organisation.	4:00 lac.
3.	Strengthening of Deputy Directors/S.D.O's Office & creation of new posts	. 3.00 lac.
4.	Estt. of Flying Squad of Animal Husbandry Department.	2.00 lac.
	Grand Total	10.00 lac.

The Committee took a very serious view for not sanctioning the schemes by the Government in time on account of which the amount provided in the Budget for the purpose are spent at the fag end of the year indiscriminately. Thus the amount spent in haste could not be utilized properly within the short period. The Committee, therefore, recommend that the department should persue the matter with the Government vigorously and get the schemes sanctioned well in time in future so that the purpose of the schemes for which these are meant could be achieved.

Publicity | 15. In reply to the questionnaire of the Committee, the department informed that there is a publicity cell at the Directorate which is responsible for propagating the departmental activities for the benefit of livestock Breeders besides preparation and publication of various hand-outs, pamphlets and other publicity material including Audio Visual aids etc. The details of the work done by this cell during the last four years is as under:—

YEAR	NO. OF FILM SHOWS	DETAILS OF PUBLICATION PRINTED/DISTRIBUTED IN THE FIELD TO THE BREEDER	NO. OF COPIES
1986-87	158	कमजोर वर्ग का उत्थान (फोल्डर्ज)	10,000
1987-88	153	पशुक्षों की सामान्य बीमारियों की रोकथाम।	20,000
1988-89	. 166	Gaushala Development & Cow slaughter Act (English)	2,500
do	,	Poultry Information Book (English)	2,000
do		Common poisons and their treatments	2,000
1989-90 (upto A	016 ug., 89)	Haryana Marches towards white Revolution (English)	10,000

The Committee is not satisfied with the work done by this cell as most of the material prepared by the publicity cell to educate the farmers is available in English language which does not serve the purpose of rural people and, therefore, recommend that all the literature/publications in regard to educate the villagers about the latest technology/schemes of the Department should be published in simple 'Hindi' language which can easily be followed by a common man. The Committee further recommend that literature so published be distributed through village panchayats and veterinary dispensaries and other Centres of the Department so that the same may be easily made available to the farmers.

The Committee also observed that the publicity cell is not provided with sufficient staff for publicity purposes at present. The Committee, therefore, recommend that this cell be strengthened with sufficient staff and handsome amount be also earmarked for the purpose in future so that proper publicity about the latest schemes of the Department be made for the benefits of ruralities.

Legal Cell legal cell in the department was created to render legal advice in matters pertaining to the various cases filed in the courts against the Government and vice-versa and also conducting departmental enquiries as well as disciplinary cases. The Committee after persuing the list of Court cases supplied by the Department, is not satisfied with the work done by the legal cell as 189 cases of the department are pending in various courts since long. The departmental representatives at the time of oral evidence informed the Committee that most of the court cases pending with the various courts relates to the Livestock Farm, Hisar and in the absence of a Law Officer at Government Livestock Farm, Hisar, these cases are not properly persued/dealt in the District Courts. The Department, therefore, suggest that at least one post of Assistant District Attorney may be created exclusively for Government Livestock Farm, Hisar.

The Committee fully agreed with the views of the department and recommend that a post of Assistant District Attorney for Government Livestock Farm, Hisar, be created at the earliest. The Committee further recommend that vigorous steps be taken by the department to dispose off the pending departmental cases/enquiries and persue other cases pending in the courts. A report to this effect be submitted to the Committee within six months

Mobile Veterinary Clinics. 17. On being asked by the Committee, the department stated in their written reply that at present only eight Mobile Veterinary Clinics are functioning in the State The district-wise break up is as under:—

S. No.	District		(; -)	No. of Mobile Clinic
1,	, 2 .	1	. '1'	3 (- , 2
1. 2.	Ambala Bhiwani	22	. : .	,
3.	Faridabad	ا الفراني الم		

1	2		3
4.	Gurgaon		1 -
5.	Hisar		4
6-	Jind	,	
7.	Karnal		
8.	Kurukshetra		
9	Mahendergarh		1
10.	Rohtak	,	 ,
11.	Sirsa		1
12.	Sonipat		1
,	•	Total	8

From the perusal of above mentioned statement, the Committee fail to understand the criteria adopted for opening of Mobile Clinics in the State as most of the districts have no Mobile Clinic. The Committee is of the opinion that at least there must be one such clinic in each district. The Committee, therefore, recommend that more new Mobile Clinics with full equipments and medicines be opened in the State, keeping in view of necessity of the area and for this purpose a proper survey be conducted by the Department. The action taken in this respect be intimated to the Committee.

Haryana Veterinary Vaccine
Institute, Hisar.

18. The Haryana Veterinary Vacciene
Institute, Hisar. has its own biological
production section and the vaccines produced therein are being supplied to the

farmers free of costs or on nominal charges for combating various contagious and noncontagious diseases. The details of the vaccine produced by the Institute during the last three years is as under:—

SR NO.	NAME OF VACCINES	1986-87	1987-88	1988-89
1	2	3	4	5
1 H.	. S. Alumppt	48.63	46.86	52.93
2 H	. S. Oil Adds	3.39	0.92	1.80
3 BI	ack quarter vaccine	0.90	2.13	1.68
4 Er	ntero Toxacmia	19.17	14.48	11.94

.1	. 2	ı	3	. 4	5 .
5	F. RDV (Ranikhet-1)		10.73	3.86	6. 70
6	F2 RDV (Ranikhet-2)		5.26	1.40	7.56
7	Fow! Pox		3.52	'	
8	Sheep Pox	;	10.18	5:00	8. 82
9	Swine fever	3 -	0.52	0.66+0.08	0.51
10	ARV 5%		21.70	28.16	19.06
11	ARV 20%		0.09	0.09	0.06
12	Freez dirived Goat tissue		28.51	32.81	19.55
′		Total:	152.60	136.54	130.61

From the perusal of the above stated statement, it revealed that the production of most of the vaccines produced at the institute, is decreasing considerably.

The Committee pained to note that the institute is not producing the vaccine to meet the requirement of the State. The departmental representatives at the time of oral examination informed the Committee that the required vaccines could not be producted due to the lack of sufficient funds.

The Committee fully satisfied with the position explained by the department and recommend to the Government that in future sufficient amount as demanded by the department be made available for the production of the vaccine/Life saving drugs.

The Committee further recommend that all the Chemicals which are required for the production of various vaccines be purchased from a approved source only instead of various agencies, in future. The action taken in this regard be intimated to the Committee.

The Committee also recommend that a piece of 200 acres of land from the Government Lives ock Farm, Hisar, may be transferred to the Haryana Veterinary Vaccine Institute, Hisar for keeping the heard of 1000 sheep exclusively for the production of Anti-Rabic Vaccine.

New Building for Haryana Veterinary Vaccine Institute, Hisar

19. On being asked by the Committee during oral examination whether Haryana Veterinary Vaccine Institute, Hisar, has been shifted from Haryana Agriculture University, Hisar, to its own complex so far or not. The

de partmental representatives stated that the building of Haryana Veterinary Vaccine Institute, Hisar, is still under construction and further revealed.

that the Estimated cost of this building was Rs. 1.28 crore, but a sum of Rs. 15.16 lacs has been sanctioned/spent so far since 1986-87.

During on the spot inspection, the Committee inspected the construction work of the said building and found that with the present pace of construction, the said building will not be completed in the next five years. Moreover, the cost of construction will also be increased from 1.28 crores to Rs 250 crores. The Committee, therefore, strongly recommend that the whole amount be provided for the construction of the said building during the next financial year, so that the construction work of the building be completed without further loss of time.

Central Workshop of the Government Livestock Farm, Hisar. 20 During the spot inspection of the Government Livestock Farm, Hisar, the Committee was informed that Farm had 36

Tractors, One Cai, Two Jeeps, Two Vans, One Truck, Four Motor Cycles, Eight Tubewells and some other agricultural implements and all these machinery is being repaired by the farm workshop. The Committee further enquired from the departmental representatives whether any expenditure has been incurred by the department on the repair of above said machinery/vehicles from private source during the last three years, it was intimated that the expenditure incurred during the last three years is as under:—

1987-88

Rs. 74,700/-

1988-89

Rs. 82,438/-

1989-90

Rs. 45,800/-

(upto December, 1989)

The Committee fail to understand that when the farm has its own workshop then why the repair work was being done from the private sources and spent a hugh amount on this account. The Committee, therefore, recommend that as far as possible all the Vehicles/machinery should be got repaired within the workshop.

It was also brought to the notice of this Committee that 13 Tractors out of 36 Tractors are unserviceable and heavy amount is required for their repairs. The Committee recommend that these unserviceable tractors on which a heavy expenditure is envolved for their maintenance etc be disposed off immediately and in their place new tractors be purchased, if required.

Opening of New Dispensaries.

21. On being asked by the Committee that the sufficient staff is not deputed, in many dispensaries particulary in those dispensaries which are running temporarily above the targets of the Department.

The departmental representatives stated at the time of oral evidence that during the Seventh Plan, two hundred Veterinary dispensaries would be opened and according to the scheme 40 such dispensaries would be opened every year alongwith required staff and medicines. But on the other hand, the Committee observed that required staff and the medicines are

not being provided by the department in the dispensaries opened temporarily on public demand. The Committee, therefore, recommend that such dispensaries should be included in those 40 dispensaries which are to be opened every year by the Department and in the meantime specific days be fixed on which doctors and staff be made available there. The Department should also ensure that required medicines be also made available in such dispensaries.

The Committee also intend to know the total number of Veterinary Dispensaries has been opened so far under the said scheme as the. Seventh Plan is going to be completed.

Preservation of top quality animals 22. To the questionnaire of the Committee in regard to the export of the milch animals out of the State during the last three years, the department stated in their written reply as under:—

(i STATEMENT SHOWING THE NUMBER OF MILCH CATTLE (COWS) EXPORTED DURING THE YEAR 1987-88 & 1988-89.

No. of milch cattle exported in '000'

SR. NO.	YEARS	IN MILK	DRY.	TOTAL
1.	1987-88	12.0	4.1	16.1
2.	1988-89	9.9	1.3	11.2
3.	1989-90 (upto 4/89 to 7/89)	3.1	0.7 °	3.8

Note:—The details of places, where milch cattle were exported is not available.

(ii) STATEMENT SHOWING THE NUMBER OF MURRAH BUFFALOES EXPORTED DURING THE LAST TWO YAERS 1987-88 & 1988-89.

No. of murrah buffaloes exported in '000'

SR. NO.	YEARS	· IN MILK	DRY.	TOTAL
1.	1987-88	82.5	12.9	95.4
2.	19.88-89	93.1	40.4	133.5
3. ′	1989-90 (upto 4 /89 to 7/89)	18.0	8.2	26.2

Note: The details of places where Murrah Buffaloes were exported is not available.

The Committee is very much pained to note that every year thousands of these high-yielding milch animals are exported out of the State to the metropolitian cities of India by cattle traders who purchases these animals at high prices. These milch animals are kept in their centres for one lactation only and when these animals go dry they are sent to slauge ter houses. Thus there is continue breed drain of high yielding milch cattle from the State. The department further informed that to check the export of milch animals from the State, the Government sanctioned a scheme for the incentive to the top quality milch animals of Haryana Cows, and Murrah breeds of cattles so that good quality of animals may not be exported from the State. Under this scheme, the farmers who are rearing high top quality animals with high genetic value of milk production are suitably rewarded by providing them cash incentive valuing from Rs.1000/- to Rs 3000/- annualy on the basis of milk production. The details of the incentives are as under:—

AMOUNT OF INCENTIVES	MURRAH BUFFALOES	HARYANA COWS
3000/- per year	18 Kgs & above	14 Kgs & above
2000/do	15 Kgs to 18 Kgs	12 Kgs to 14 Kgs
1000/do	12 Kgs to 15 Kgs	10 Kgs to 12 Kgs

The Committee observed that though it is a very good scheme to check the export of good quality of milch animals out of the State. but all the animals entitled for incentives could not get the incentives for want of sufficient funds under this scheme. The Committee, therefore, recommend that a hand some amount be provided in the budget to restrain the people to export their animals outside the State. The Committee also recommend that a proper survey be conducted by the Department to find out the high yielded milch animals, so that the more animals can get the benefit under this scheme.

The Committee further recommend that in order to cheek and curb the export of such livestock, a flying squad be also set up by the department so that it may move to all borders of the State to check and control the illegal export of cattle from the State. The flying squad should be headed by a Senior Class-I Officer.

Sector III-State Cattle Breeding Project, Hisar. 23. This project was set up with the collaboration of the Government of Australia during 1974 for producing superior exotic jersey and holstein friesien bulls with the Australian Government's aid, which was

discontinued from July, 1983. Now, this project is being funded by the State Government. The project is providing all the inputs necessary for breed improvement work to the field institutions. A frozen semen bank with one Liquid Nitrogen Plant was also established. Forty stockmen Centres were also set up in the field under this project during the year 1982-83.

The Committee inspected the 'said project and was very much pleased with the commerdable work done by the staff of State Cattle Breeding Project for the overall improvement of the genetic stock and Cattle productivity of the State. The systematic and planned system of Selection and mating, minimum level of mortality, high milk production

in the current year and round the year availability of green and succulent fodder are some of the major achievements of the project. However, the Committee feels that there is still a scope for further improvement, if sufficient funds are placed at the disposal of the project. Some of the areas that needs immediate attention of the Government for providing the funds to this unique project are as under .—

1. Importation of Frozen Semen & Fèmale Stock :

The Committee recommend that a detailed report alongwith the proposals for the importation of Frozen Semen as well as the female stock be put up to the Government immediately, so that suitable funds be provided for this purpose.

2. Semen Bank:

The Committee feel that the present infra-structure will not be in a position to meet the ever increasing demand of both Frozen Semen & Liquid Nitrogen. Further, with the advancement of technology during the last few years, it has become all the more necessary to import some modern machines to strengthen the existing Semen laboratory.

The Committe, thereforee, strongly recommend that extra funds be made available for this vital segment of the project.

3. Milking Section:

It came to the notice of the Committee during its spot inspection that the milking machine installed with the Australian aid is very uncommon and required some spares needs to be imported. The Committee, therefore, recommend for their replacement immediately. The Committee also recommend that the funds for the repairs of cooling system of milk storage tank as well as of solar system be made available at the earliest.

4. Laboratory Facilities :

It came to the notice of the Committee that the project has its own hospital, with a team headed by a Veterinary Surgeon. But the diagnostic facilities alongwith a trained laboratory technician is not provided to the hospital.

The Committee recommend that these facilities be provided on priority basis as the animals kept on this farm are very sensitive to agro-climatic changes & their proper care & treatment is the need of the hour. The Committee also recommend that the sufficient funds may be made available for the treatment of the animals immediately.

5. Extension Education:

The Committee is of the view that the ultimate object of any research & development programme is that it should be effectively adopted by the farmers/producers, but the Committee feel that this important segment is not fulfilled due to the paucity of sufficient funds for this purpose. The Committee, therefore, recommend that a extension programme with suitable funds and full equipments i.e. Audio Visual aid and other teaching material etc. be made available in the next financial year.

Sector II-State Cattle Breeding Project, Hisar. 24 This Sector was formally opened on 22nd September, 1966 with the aim of rearing poor yielding animals from other sectors of Government Livestock Farm, by ranch system. Later in 1971, cross breeding programme was initiated.

Haryana Cows were inseminated with semen from Australian Jersey and Holstein Friesion bulls. The main objective of this exercise was to obtain better yielding progeny from poor stock and to supply these cross breeds to farmers at reasonable price.

During the spot inspection of the farm, the Committee found that the said farm is not working on sound footing and did not achieve the object for which the farm was set up. Moreover, the milk yield is also declining day by day. The Committee asked the reasons for decreasing the yield of the milk as well as the strength of the animals at the farm. The departmental representatives stated that from 1981, the Administrative Control of this sector was brought under the project. Director, State Cattle Breeding Project, Hisar. Whereas the financial budget and machinery remained under Chief Superintendent Government, Livestock Farm, Hisar. With the result neither the development of Sector-II could be achieved nor smooth running in relation to budget and machinery could be taken up.

Secondly, due to unsufficient funds, the animals could not be fed any concentrate ration (M.G.R.) during the last four years. Young cows are not being provided with any supplements other then suckling. Since the dam's milk yields quite low because of under nutrition, therefore, calves also remain under nourished, resulting in stunted growth. Under these circumstances, full genetic potential of the stock cannot be exploited and no comparision of generations is possible.

The Committee agrees with the difficulties explained by the deparmental representatives and recommed that in order to make existance of Sector-II technically meaningful, extra budget as demanded head-wise with full justification be provided, so that the object of the project be achieved

To stream-line the working of Sector-II, the Committee recommend that either it should be declared independent unit for the purpose of budget machinery and Administrative Control etc. or its complete control be given to the Chief Superintendent Government, Livestock Farm, Hisar. The action taken in this regard be intimated to the Committee.

Building of Veterinary Hospital at Gohana. 25 It came to the notice of the Committee during the oral evidence that the building of the Veterinary Hospital at Gohana, is in very dilapidated condition and the Hospital has been

temporarily shifted to some other place. When further asked by the Committee about the acquisition of land for the construction of the new building for the Veterinary Hospital, the departmental representatives failed to furnish the proper reply in this regard. The Committe desired that department should initiate necessary steps for the construction of the new building of the Veterinary Hospital, Gohana, immediately and the Committee be informed accordingly.

Seed Farm, Hisar

The Fodder Seed Farm of 700 acres was established in the year 1984-82 with the aid of the Australian Government. The main object of this farm is to produce improved fodder seeds and distributed the same to the farmers through various sources.

The Committee feel that the object of this scheme to distribute certified, seed on subsidised rates to the farmers in order to increase the fodder production in State is a laudable one, but there is a the general feelings and complaint from the Agricultural Community that the present distribution system of the developed fodder seed is not effective: The seed is not made, available to the farmers in time or on reasonable price and the middlemen/distributing agency, also earned there huge profits. The Committee, therefore, recommend that the department should distribute the entire stock of fodder seed through its offices at each district Headquarter of the State and the price of the developed seed be fixed at a nominal rate, so that the fodder seed be made available to the farmers at the sowing season at a reasonable price without incurring any difficulty by them.

The Committee also recommend that some more land of the Government Livestock Farm lying unutilised be allotted to the seed farm for producing more developed fodder seed. The steps taken in this behalf be intimated to the Committee.

Hisar.

27. The Government Livestock Farm. Government Livestock Farm, B. Hisar, is the premier institution of its. kind in the State. The main function of this Farm is to preserve pure indigenous

breeds of cows including Hariana, Tharparkar and Sahiwal. In addition, Fodder Production Programme of high yielding varieties is also being Fodder seed to meet the Farm's own requirements and those of farmers are also being produced.

The Committee during its spot inspection of Sector-I, asked the departmental representatives to supply the information in detail, for the last five years in regard to all kind of production of the Farm, which reads as under :-

PRODUCTION STATEMENT OF MILK SIDE SECTOR-I, G. L. F. HISAR FROM 1985 TO JANUARY, 1990.

		 		,	• *
SR NC			HARYANA SECTION	SAHIWAL SECTION	THARPARKAR SECTION
1	2	,	1 3	4	5 .
1.	1985-86	R. P'.	279045 5-4 222497, 5	20 <i>6</i> 552: 5 179860 0	122860 5 103327.,5
2:	1986-87	R'. P. '	277895 1 230078.0	237088.5 206094.0	123683.5 106235.5

1	2		3	4	5
3.	1987-88	 R	256240.0	195881.0	117358 5
٠,		Р.	208927.0	168194.4	96671 0
4.	1988-89	R.	226294 9	192979.5	102483.5
		P	184179.5	160086 0	88460.0
5.	198 9-90	R.	186473.7	127872 5	100506.0
	(Jan., 1990)	P	152251.5	113121.0	84395.0
	(R = Rc	cord ba	ısis)	\	

(P = Pail basis)

PRODUCTION STATEMENT OF SECTOR-I, G. L. F., HISAR INCLU-DING DRDA SCHEME FROM KHARIF 1984 TO RABI, 1988-89.

Sr. Year No.	Total sowing in Acres	Green Prod. in qtl.	Grain Seed Prod. in qtl.	Dry Fodder Prod. in qtl.
1. Kharif, 1984				
& Rabi, 1984-85	1998 Ac.	100813.00	3191.50	5576.00
2. Kharif, 1985				
Rabi, 1985-86	4361 Ac.	205414.00	9166.80	9608 49
3 Kharif, 1986 &				
Rabi, 1 9 86-87	3488 Ac.	143074.44	5462 21	7688.16
4. Kharif, 1987 &				
Rabi, 1987-88	3590° Ac.	188284 35	2589.48	13595.06
5. Kharif, 1988				
& Rabi, 1988-89	4228 Ac.	199214 26	3027.11	9492 52

The Committee after going through the above stated statement observed that the Milk/Agriculture yield is decreasing almost in every year The Committee took a serious view of the mis-management of the Farm and recommend that more efforts & resources be mobilised to increase the production of farm in the coming years, so that the indigenous breeds of cows as well as high yielding varieties of Fodder be made available to the farmers.

The Committee was also informed that the present number of tubewells are inadequate to meet the irrigation requirement of the farm

Committee, therefore, recommend that at least five more tubewells be installed so that the more area of the farm be cultivated by providing irrigation facilities.

It came to the notice of the Committee that the tubewells of the Farm are running by Diesel Engine sets. The Committee, is of the opinion that the Diesel Engine is more expensive than Electricity. The Committee, therefore, recommend that the necessary steps be taken for getting Electricity connections for the tubewells immediately.

The Committee observed during its spot inspection that the number of daily wages employees working in the Farm are more than that its requirement and with the result the amount sanctioned for the fodder/feed of the livestock of the Farm is being spent on the salary of these employees.

The Committee took a serious view of this aspect and recommend that a proper survey be conducted by the Director himself and the excess staff be retrenched at once, so that funds be utilised for maintaining the proper yield and breeds of Cattle at Government Livestock Farm, Hisar. The steps taken in this direction be intimated to the Committee.

Pig Breeding Farm people belonging to the weaker sections specially the Scheduled Castes and Backward Classes, the department set up two piggery farms at Ambala and Hisar. In addition, there are 14 piggery extention centres are also functioning in the State for supplying the young piglets/pigs to the down trodden people of the society and other farmers of the State with the sole object of improved cross breeding and fulfilling the meat requirement of the State.

The Committee, after visiting both these centres, observed that the livestock position maintained at these farms are not upto the requirements of the pig breeders of the State, due to which the maximum number of beneficiaries are deprived of the benefits of this scheme.

The departmental representatives informed the Committee that due to the paucity of funds, it becomes very difficult to meet the requirements of the beneficiaries of the State. The Committee, therefore, recommend that more amount be sanctioned to enhance the strength of these farms, so that more young piglets/pigs be supplied to the needy persons.

Wool Grading Cum-Marketing Centres. 29. With a view to eliminate the middlemen and to provide remunerative places to the sheep breeders, two wool grading cum-marketing centres are functioning in the State at Hisar and

Loharu. The wool is purchased from the villagers who gather at various sheep and wool extension centres. The wool, thus purchased is brought to the wool grading cum-marketing centres at Hisar and Loharu where it is graded into different grades scientifically and then offered for sale in bulk to the mills through open public auction

During the spot inspection of these centres, the departmental representatives informed the Committee, that the wool of entire area cannot be

purchased due to the lack of funds at their disposal. The Committee, therefore, recommend that the suitable funds especially for the purchase of wool be provided in future, so that the sheep breeders may sell their entire stock of wool at these centres instead of going to other places.

The Committee also recommend to the Government that a woolen spinning Mill be set up at Loharu, so that it can meet the demand of the State as well as of the neighbouring States.

(ii) SHEEP AND WOOL EXTENSION CENTRES:

With a view to provide extension service to sheep breeders, 58 sheep and wool extension centres are also functioning in the State. The Assistant Director, Sheep and Wool with the headquarter at Bhiwani, is functioning as controlling as well as Drawing and Disbursing Officer in respect of staff employed at various Sheep and Wool Extension Centres in the State.

During the visit to these Centres, it came to the notice of the Committee that due to the absence of any vehicle at the disposal of the Assistant Director, Sheep and Wool, Bhiwani, he is not in a position to check all these Centres properly. The Committee, recommend that a diesel Jeep be provided to the Sheep and Wool Extension Centre, Bhiwani, so that the proper extension services be provided to the Sheep Breedels in the State.

Hatcheries for the rural educated youth and to provide subsidiary occupation to landless Agricultural labourers, small and marginal farmers, the department has set up three hatcheries in the State. Besides, there exists 22 Poultry Extension Centres which provide health cover to the poultry birds, technical knowledge and also help in the establishment of poultry farms.

The Committee after visiting aforesaid hatcheries as well as their parent stock found that these are not in a position to cater the increasing demands of the poultry farms running in the State. Haryana being in the close vicinity of the National Capital 'Delhi' and also bordering the State of Rajasthan, Uttar Pradesh and Punjab, having the proud privilege of having congenial atmosphere for the development of Poultry. The Committee, therefore, recommend that the department should take up the necessary steps for setting up more hatcheries in the State to meet the increasing demand of the people.

• The Committee further observed that in the absence of marketing facilities of the various products, the sarmers could not get the remunerative price of their produce. The Committee, therefore, recommend that department should formulate a scheme for the sale of these products near the vicinity of the Capital of the country, so that the producers/farmers may get proper price of their products.

Backyard Poultry Production Units 31. To the questionnaire of the Committee, the department stated in its written reply that under the scheme of Backyard Poultry Production Units, 660 women were benefitted in the State

and the following camount was spent under this scheme during the years 1987488 and 1988-89:

YEAR	-AMQUNT SPENT	NO. OF BENEFICIARIES
1987-88	75,000	200
1988-89	1,97,500	.460
1989-90	Scheme not, yet sanctioned	1.

The departmental representatives at the time of oral examination stated that this scheme could not be continued due to non-availability of funds from the Central Government, as the scheme is fully sponsored by the Government of India. The Committee is of the view that this is the only scheme for the benefits of the women particularly for the weaker sections of the society. The Committee, therefore, recommend that this scheme should remain continue in future on State expenses and a proposal for this purpose be made in the 8th Five Year Plan. The Committee may be informed accordingly.

32. (i) Shortage of Medicines:

General Recommendations

during its visit to various Veterinary Hospitals/Dispensaries that the medicines of daily use namely Himalayan Batisa, good quality of phyenal, good quality of mineral mixture, Deworming medicines and Maginism sulphate are not available in most of the dispensaries. The Committee recommend that Department should ensure that the medicines of daily use be made available at every dispensary of the State.

(ii) Residential Accommodation for Staff:

The Committee observed that the residential accommodation for most of the doctors/staff are not provided within the premises of the Hospitals in the Stste. The Committee recommend that the residential accommodation be provided to all the Doctors/Staff working in the Hospitals, so that they may attend to their duties efficiently and also be made available at the time of emergency.

(iii) N'P'A to Veterinary Doctors:

The Committee was informed that the non-practising allowance is not given to the Veterinary Surgeons in the State, whereas the A.M.O. are getting non-practing allowance of Rs. 300/- P.M.

The Committee, therefore, recommend that the N.P.A. be also given to the Veterinary Surgeons on the pattern of A.M.O. (Medical Doctors) as there is a great resentment amongst the Veterinary Surgeons in the State on this account.

(iv) Frozen Semen Bank:

The Committee was very much impressed with the technology of Frozen Semen for breading facilities to the farmers of the State, but the Committee

is of the view that this racility is not properly available in the far flung rural areas of the State

Therefore, in order to provide proper breeding facilities to the livestock both cows & buffaloes, the Committee recommend that more Frozen Semen Banks with a liquid Nitrogen Plants be of ened in the State.

The Committee further recommend that in order to give quantum jump to the milk production and to improve the genetic potential of the Cattle-stock, the department should import Semen of improved genetic value of Europeon Bulls in the coming years.

(v) Poly Clinics:

The Committee recommend that with a view to provide specialised multidisciplinary services for diagnosis and treatment of animals, polyclinics fully equipped with the latest scientific equipments be set up at each district headquarter of the State, during the 8th five year plan, so that preper diagnosis and treatment be provided to the ailments of con plicated nature.

(vi) Special Livestock Breedings Programme :

The Committee recommend the Senior Officers from the Headquarters should made surprise reids and checkings in the field regularly to ensure that all the benefits which are provided under the above said programme be made available to the needy farmers in the State.

(vii) Annual Administrative Report :

The Committee recommend that suitable steps be taken by the Department to ensure that in future the Annual Admini trative Report of the Department must be published after the close of the financial year to which it relates.

APPENDIX--I

	•	,	PPENDIX—I
Summary Sr. Nô.	of recommend	lations/observation Paragraphs of the Report	Recommendations/Observations (1989-90)
1		2	3
1.	5-6	. 13	The Committee after ascertaining the position from the written reply supplied by the department recommend that all the above mentioned vacant posts be filled up within six months as the department is one of the expanding departments and has a vital role to play in the economy of the State.
2.	6—7	14	The Committee took a very serious view for not sanctioning the schemes by the Government in time on account of which the amount provided in the Budget for the purpose are spent at the fag end of the year indiscriminately. Thus the amount spent in haste could not be utilized properly within the short period. The Committee, therefore, recommend that the department should persue the matter with the Government vigorously and get the schemes sanctioned well in time in future so that the purpose of the schemes for which these are meant could be achieved.
3.	78	15	The Committee is not satisfied with the work done by this cell as most of the material prepared by the publicity cell to educate the farmers is available in English language which does not serve the purpose of rural people and, therefore, recommend that all the literature/publications in regard to educate the villagers about the latest technology/schemes of the Department should be published in simple 'Hindi' language which can easily be followed by a common man. The Committee further recommend that literature so published be distributed through village panchayats and veterinary dispensaries and other Centres of the Department so that the same may be easily made available to the farmers.
		•	The Committee also observed that the publicity cell is not provided with sufficient staff for publicity purposes at present. The Committee, therefore, recommend that this cell be strengthened with sufficient staff and handsome amount be also earmarked for the purpose in future so that proper publicity about the latest schemes of the Department be made for the benefits of ruralities.
4.	8	16	The departmental representatives at the time of oral evidence informed the Committee that most of the court cases pending with the various courts belongs to the Livestock Farm, Hisar and in the absence of a Law Officer at Government Livestock Farm, Hisar, these

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cases are not properly persued/dealt in the District Courts. The department, therefore, suggest that at least one post of Assistant District Attorney may be created exclusively for Government Livestock Farm, Hisar. The Committee fully agreed with the views of the department and recommend that a post of Assistant District Attorney for Government Livestock Farm, Hisar, be created at the earliest. The Committee further recommend that vigorous steps be taken by the department to dispose off the pending departmental cases/cnquiries and peisue other cases pending in the courts. A report to this effect be submitted to the Committee within six months.

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From the perusal of above mentioned statement, the Committee fail to understand the criteria adopted for opening of Mobile Clinics in the State as most of the districts have no Mobile Clinic. The Committee is of the opinion that at least there must be one such clinic in each district. The Committee, therefore, recommend that more new Mobile Clinics with full equipments and medicines be opened in the State Keeping in view of necessity of the area and for this purpose a proper survey be conducted by the Department. The action taken in this respect be intimated to the Committee.

6. 9---10

18 From the persual of the above stated statement, it revealed that the production of most of the vaccines produced at the institute is decreasing considerably. The Committee pained to note that the institute is not producing the vaccine to meet the requirement of the State. The departmental representatives at the time of oral examination informed the Committee that the required vaccines could not be producted due to the lack of sufficient funds.

The Committee fully satisfied with the position explained by the department and recommend to the Government that in future sufficient amount as demanded by the department be made available for the production of the vaccine/Life saving drugs.

The Committee further recommend that all the Chemicals which are required for the production of various vaccines be purchased from a approved source only instead of various agencies in future. The action taken in this regard be intimated to the Committee.

The Committee also recommend that a piece of 200 acres of land from the Government Livestock Farm, Hisar, may be transferred to the Haryana Veterinary Vaccine Institute, Hisar for keeping the herd of 1000 sheep exclusively for the production of Anti Rabic Vaccine.

BUDGET ESTIMATES

11. A sum of Rs. 12,563.17 lakhs have been provided in the Budget for the year 1992-93. Head-wise detail of Budget Estimates for 1992-93 is as under

Sr. No.	Head of Account	Budget allocated during 1992-93
1.	4701 —Plan Works (Commercial)	(Rs. in lakhs) 4477.37
2. 3. 4.	2701 —Plan Estt. (Commercial) 4711 —Plan Non-Comm. Works 2701 —Plan Non-Comm. (Estt.)	3322.63 0.40 874.60
5. 6. 7. 8. 9.	2701 —Non-Plan-Comm. (Works) 2701 —Non-Plan-MPRP (Works) 2701 —Non-Plan-Comm. (Estt.) 2701 —Non-Plan-MPRP (Estt.) 2701 —Non-Plan-Non-Comm. (Works)	545.00 560.00 1469.37 962.40 200.00
10.	2245 —R.N.C. Total	151.40 ————————————————————————————————————

FILLING UP OF VACANT POSTS

12. In reply to the questionnaire of the Committee, the Department supplied the information with regard to the vacant posts with period since these are lying vacant including such posts which are lying vacant due to ban/cut imposed by the Government —

Sr. No.	Name of post	No . of vacant posts	Period since lying vacant
1	2	3	4
1.	Chief Engineers (IBHO Chd.)	1	Since 9/92
	Superintending Engineer (Circle Offices)	2	Since 9/92
	Executive Engineers (Divisional Offices)	1	Do
4.	Sub Divisional Officers (Sub- Divisional Offices)	57	Since 1991

1 2	3	4
5. Dy.Collector (at Diviosional Offices in Haryana)	7	Since 1992
6. Accounts Officer (In IBHO Chd.)	1	Since 1991
7. Circle Supdts. (in Circle Offices in Haryana)	8	Ranging from 1990-92
8. Junior Engineer (in Haryana)	152	—Do —
9. Head Clerk (in Haryana)	32	—Do—
10. Jr. Scale Steno (in Haryana)	11	Since 1991
11. Steno Typist	18	Since 1991
12. Accounts Clerk (in Divnl. offices)	38	Ranging from 1990-92
13. Clerk (in I.B.H.O.)	6	Since 1991
14. Divisional Head D/man (in IBHO& field Offices)	18	Since 1991-92
15. Draftsman (in IBHO)	13	Since 1991
16. Tracer (in IBHO & field)	3	Since 1991
17. Head Revenue Clerk (in field offices)	1	Do —
18. Asstt. Revenue Clerk (in field offices)	1	-Do
19. Assessment Clerk (in the field offices)	2	—Do —
20. Patwaries (in the field)	106	Do
21. Peon (in IBHO)	9	Since 1992
22. Daftries (field offices)	50	Since 1990-92
23. Barkander (in field offices)	86	Do
24. Sweeper-cum-Chowkidar (in field offices)	64	Do
25. Head Signaller & Signaller	4	-Do-
26. Dak Runners (in field)	15	-Do -
27. Artificer (field offices)	. 1	Since 1991-9
28 Divisional Accountants	2	Do

3. It come to the notice of the Committee during its spot inspection that the milking machine installed with the Australian aid is very un-common and require some spares needs to be imported. The Committee, therefore, recommend for their replacement immediately. The Committee also recommend that the funds for the repairs of cooling system of milk storage tank as well as of solar system be made available at the earliest.

4 It came to the notice of the Committee that the project has its own hospital, with a team headed by a Veterinary Surgeon. But the diagnostic facilities alongwith a trained laboratory technician is not provided to the hospital. The Committee recommend that these facilities be provided on priority basis as the animals kept on this farm are very sensitive to agro-climatic changes & their proper care & treatment is the need of the hour. The Committee also recommend that the sufficient funds may be made available for the treatment of the animals immediately.

5. The Committee is of the view that the ultimate object of any research & development programme is that it should be effectively adopted by the farmers/producers, but the Committee feel that this important segment is not fulfilled due to the paucity of sufficient funds for this purpose. The Committee, therefore, recommend that a extension programme with suitable funds and full equipments i.e. Audio-Visual aid and other teaching material etc. be made available in the next financial year.

The Committee agrees with the difficulties explained by the departmental representatives and recommend that in order to make the existance of Sector-II technically meaningful, extra budget as demanded head-wise with full justification be provided, so that the object of the project be achieved.

To stream-line the working of Sector-II, the Committee recommend that either it should be declared independent unit for the purpose of budget, machinery and Administrative Control etc. or its complete control be given to the Chief Superintendent, Government Livestock Farm, Hisar. The action taken in this regard be intimated to the Committee.

The Committee desired that department should initiate necessary steps for the construction of the new building of the Veterinary Hospital, Gohana, immediately and the Committee be informed accordingly.

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14.		26	The seed is not made available to the farmers in time or on reasonable price and the middle-men/distributing agency also carned their huge profit. The Committee, therefore, recommend that the department should distribute the entire stock of fodder seed through its officers at each district Headquaiter of the State and the price of the developed seed to fixe an anominal rate, so that the fodder seed be made available to the farmers at the sowing season at a reasonable price without incurring any difficulty by them.
			The Committee also recommend that some more land of the Government Livestock Farm lying unutilised be allotted to the seed farm for producing more developed fodder seed. The steps taken in this behalf be intimated to the Committee.
.15	1618	27	The Committee, therefore, recommend that at least five more tubewells be installed so that the more area of the farm be cultivated by providing irrigation facilities.
			It come to the notice of the Committee that the tubewells of the Farm are running by Diesel Engine sets. The Committee, is of the opinion that the Diesel Engine is more expensive than Electricity. The Committee, therefore, recommend that the necessary steps be taken for geting Electricity connections for the tubewells immediately.
			The Committee observed during its spot inspection that the number of daily wages employees working in the Farm are more than that its requirement and with the result the amount sanctioned for the fodder/feed of the livestock of the Farm is being spent on the salary of these employees.
•			The Committee took a serious view of this aspect and recommend that a proper survey be conducted by the Director himself and the excess staff be retrenched at once, so that funds be utilised for maintaining the proper yield and breeds of Cattle at Government Livestock Farm, Hisar. The steps taken in this direction be intimated to the Committee.
16.	18	28	The Committee, after visiting both these centres, observed that the livestock position maintained at these farms are not noto the requirements of the pig breeders of the Saate, due to which the maximum number of beneficiaries are deprived of the benefits of this scheme.
			The departmental representatives informed the committee that due to the paucity of funds, it becomes very difficult to meet requirements of

1	2	3
	. <u></u>	the beneficiaries of the State. The Committee, therefore, recommend that more amount be sanctioned to enhance the strength of these farms, so that more young piglets/pigs be supplied to the needy persons.
17.	29	The Committee, therefore, recommend that the suitable funds especially for the purchase of wool be provided in future, so that the sheep breeders may sale their entire stock of wool at these centres instead of going to other places.
	<i>†</i> ,	The Committee also recommend to the Government that a woolen spinning mill be set up at Loharu, so that it can meet the demand of the State as well as of the neighbouring States.
	,	(ii) During the visit to these Centres, it came to the notice of the Committee that due to the absence of any vehicle at the disposal of the Assistant Director, Sheep & Wool, Bhiwani, he is not in a position to check all these Centres properly. The Committee, recommend that a diesel Jeep be provided to the Sheep & Wool Extension Centre, Bhiwani, so that the proper extension services be provided to the Sheep Breeders in the State.
18. 18—19	30	The Committee, therefore, recommend that the the department should take up the necessary steps for setting up more hatcheries in the State to meet the increasing demand of the people.
		The Committee further observed that in the absence of marketing facilities of the various products, the farmers could not get the remunerative price of their produce. The Committee, therefore, recommend that department should formulate a scheme for the sale of these products near the vicinity of the Capital of the country, so that the producers/farmers may get proper price of their products.
19. 19—20	31	The Committee therefore, recommend that this scheme should remain continue in future on State expenses and a proposal for this purpose be made in the 8th Five Year Plan. The Committee may be informed accordingly.
2021 /	32	(i) The Committee recommend that Department should ensure that the medicines of daily use be made available at every dispensary of the State.
	÷ .	(11) The Committee recommend that the residential accommodation be provided to all the Doctors/Staff working in the Hospitals, so that they may attend to their duties efficiently and also be made available at the time of emergency.
	. : 9	(iii) The Committee, therefore, recommend that the N.P.A. be also given to the Veterinary Surgeons on the pattern of A.M.O. (Medica Doctors) as there is a great resentment amongs the Veterinary Surgeons in the State on this account.

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The Committee further recommend that in order to give quantum jump to the milk production and to improve the genetic potential of the Cattle stock, the department should import Semen of improved genetic value of Europeon Bulls in the coming years

- (v) The Committee recommend that with a view to provide specialised multi-disciplinary services for diagnosis and treatment of animals, poly clinics fully equipped with the latest scientific equipments be set up at each district headquarter of the State during the 8th five year plan, so that proper diagnosis & treatment be provided to the ailments of complicated nature.
- (vi) The Committee recommend that the Senior Officers from the Headquarter should made surprise raids and checkings in the field regularly to ensure that all the benefits which are provided under the above said programme be made available to the needy farmers in the State.
- (vii) The Committee recommend that suitable steps be taken by the Department to ensure that in future the Annual Administrative Report of the Department must be published affer the close of the financial year to which it relates.

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APPENDIX--II

Statement showing the outstanding recommendations of the Committee on Estimates relating to the years 1983-84, 1984-85, 1985-86, 1986-87, 1987-88 and 1988-89

Sr No.	Page of the Report	Paragraph of the Report	Further observations/recommendations made by the Committee
	r		16th Report (1983-84)
	,		HEALTH
1.	9—10		The Committee desire that the outcome of the raids made by the C.M.Os alongwith the action taken against the un-registered practitioners may be intimated to the Committee.
2.	16	34	The Committee was not satisfied with the reply given by the department and desired that the sincere efforts be made by the department to get the building vacated at the earliest and the Committee may be informed accordingly.
-			17th Report (1984-85)
			EXCISE AND TAXATION
3. (11		The Committee desire that the decision as and when taken by the Government in the matter may be intimated to the Committee
			18th Report (1985-86).
			INDUSTRIES
4.		14	The Committee desire that immediate steps to fill up the vacant posts be taken and the progress made in this regard be intimated to the Committee.
5. ,	`7—8	:	The Committee pained to observe that most of the Inspectors have not furnished the required information which was asked for by the department in October, 1987. The Committee, therefore, recommend that suitable action against the defaulting Inspectots may be taken and the Committee be informed accordingly.
6.	8	19	The Committee desire to make on the spot study.
7.	9—10	t 1	The Committee had earlier desired the department to furnish the information regarding district-wise names of the loanees alongwith their sureties, which are not traceable and the year in which loan was given but the said information has not been supplied to the Committee so far. The Committee took a serious view for not supplying the desired information and reiterated that the above said information be furnished to them within a period of one month.
8.	11	24	The Committee had earlier desired the department to furnish information regarding (a) whether there

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			are any unallotted plots in the industrially developed colonies, if so, the colonywise number thereof and (b) whether there are any allotted plots on which industrial activities have not yet been started, if so, the number thereof together with the reasons but the same has not been furnished to the Committee so far. The Committee reiterated to supply the above said information to them at the earliest.
9.	11	27	The Committee desire to make on-the-spot study.
10.	11—12	28	The Committee was not satisfied with the efforts made by the department in this regard. The Committee would like to know the norms fixed by the high level Committee headed by the Chief Secretary.
11.	12—13	. 29	The Committee observe that the department failed to supply the desired information as asked for by the Committee in its meeting held on 28-9-1987 and, therefore, reiterated its earlier recommendations made on 28-9-1987.
12.	14	33	The Committee would like to know the latest position in respect of this paragraph.
13.	16	36	The Committee observed that the matter regarding making arrangements for marketing the scientific instruments be taken up with the State government vigorously
14	18	43	The Committee desire that efforts be made to get the stay vacated and recover the amount as soon as possible.
15.	18	44	The Committee would like to know the latest
•			19th Report (1986-87)
1.0			FOOD AND SUPPLIES DEPARTMENT
16	4	12	The Committee, therefore recommend to the Chief Secretary to Government Haryana, that all the Heads of Departments be directed to supply the requisite information within the stipulated period and the information so supplied should be complete in all respect.
17.	5	13	The Committee, therefore, recommend that both the posts of Additional Directors be abolished instead one more post of Joint Director be created by the Government to run the smooth functioning of the Department as is at present
8.		14	After scrutinising the information so supplied, the Committee recommend that the vacant posts be filled up immediately and with regard to the posts which have come under ban/cut, the Chief Secretary may get the work of the Department assessed through the Administrative Reforms Department to see about the necessity of such posts.

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19.	5—6	15	The Committee, therefore, take a serious view of this and recommend that the position with regard to the reserved posts be re-assessed a fresh under intimation to the Committee.
20.	67	16	The Committee, therefore, recommend that vigorous steps be taken by the Department to dispose of the pending departmental cases/enquiries and pursue other cases pending in the Courts.
	•	,	The Committee further recommend that report in this respect be sent within six months.
21.	7	17	The Committee observed that it was not at all satisfied with the work done by the District Food and Supplies Officer and is, therefore, of the view that the District Food and Supplies Officer while sitting at the Headquarters, cannot function so efficiently as he can do in field.
	÷	~	Therefore, the Committee recommend that this post be shifted in the field under intimation to the Committee. The work assigned to rest of the three District Food & Supplies officers at the Headquarters may also be intimated
22.	7—8	18	The Committee would like to know how many posts of Section Officer/Junior auditor are at present with the Department and the work assigned to the incumbent of each posts The Committee also desire to know the latest position regarding creation of the posts of the audit staff. A copy of the instructions so issued in regard to the authorisation to internal Audit parties be sent to the Committee.
23.	8—10	20	After persuing the above figures, the Committee observed that although the palm oil was received yet it has not been distributed properly to the ruralities. The Committee, therefore, recommend that the Department should take effective steps to streamline the proper distribution of essential/scarce commodities under intimation to the Committee.
24.	. 12	23	After persuing the above information, the Committee observed that it appears that the raids are not being conducted properly as also the the number of the raids are decreasing every year.
		-	The Committee, therefore, recommend that the Department should make strenous efforts for the smooth running of the departmental activities and a report be submitted to the Committee within six months of the presentation of this report.

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25.	12—13	24	The Committee took a serious view of the negligence on the part of the departmental officials for not getting the compilance of the above order. The Committee, therefore, recommend that strict instructions, be issued to respective District Food and Supplies Controllers/Officers so that the poor public is not harrassed and the action taken in this respect be intimated to the Committee.
26.		25	The Committee, therefore, recommend that the Central Government and the Reserve Bank may be requested to take immediate steps in the matter by giving concessional credit to the owners of the fair price shops so that they could supply other items in addition to the controlled items to the poor and down trodden sections of our society.
27.	13—15	26	The Committee, observed that the criteria of for- feituring of security be laid down, if not already done, and intimated to the Committee. The Committee also observed that 31 complai- nts against the depot-holders are pending since 1985-86 which means that action is not being contemplated seriously.
			The Committee, therefore, recommend that to check the re-occurance, regular checks be made by the field staff and the pending complaints be disposed off immediately so that the erring depot-holders could be punished severely for the irregularities and the department should also take steps to open new depots in place of the depots cancelled if not opened so far. The Committee also feel that the Department should increase the security deposit for various licences. The Committee be also informed after doing the needful.
28.	• 15	. 27	The Committee desired that a final report on the action taken against the defaulters may be intimated to the Committee
29	16—17	29	The Committee, therefore, recommend that the desired information be supplied at the earliest.
30	17	30	The Committee observed that the Department should make such airangements so that it could be checked that the Kerosene Oil is being distributed properly and it reaches the ruralites. The Committee further recommend that checkings be made in this respect and a report be sent to the Committee at the earliest.
31.	17	31	The Committee, therefore, recommend that the wholesale dealers be asked to maintain proper accounts and the same should be checked periodically by the District Food and Supplies. Controller/Officer by raiding their premises.

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,			To minimise the adulteration, the Committee further recommend that frequent raids be also conducted on the Petrol pumps so that the defaulters could be brought to book by instituting cases against them in the Courts. The steps for opening of atleast one more laboratory be taken under intimation to the Committee.
32.	17 20 ^	32	After persuing the above figures, the Committee observed that even one or two thans of controlled cloth are not being allocated to every fair price shop. The Committee, therefore recommend that the department should take some effective steps in this direction under intimation to the Committee
33.	20 ,	33	The Committee observed that the sugar is supplied to the Ration Card-Holders in the end of the month and, therefore, recommend that instructions be issued to the effect that sugar should be supplied by 10th of every month. A copy of the instructions so issued be sent for the information of the Committee.
	20	TH RE	PORT (1987—88)
	Town ar	d Coun	try Planning Department
34:	34	14	The Committee reiterates its earlier recommendation that the matter may be examined by the Govt. at a higher level and suitable action be taken at the earliest to put the Town & Country Planning Department and HUDA under two different Heads and the Town & Country Planning Department should be headed separately by a technical person The Committee desired that the matter, may be finalised at the earliest and the Committee be informed about the final decision as and when taken by the Govt.
35.	4	15	The Committee reiterates its earlier recommendation that the Govt. may consider the desirability of meiging two departments i.e. Town & Country Planning Department & Architecture into a single department and, if that may not be feasible, to at least place them under the one administrative department to achieve complete coordination and better result in the sphere of designing, planning and development. The Committee desired that the matter may be finalised at the earliest and be informed about the final decision as and when taken by the Govt.
36	45	16	(i) The Committee desired that a copy of the rules after incorporating necessary amendments may be supplied for its information
•			(ii) The Committee further desired that the final decision taken by the department in this regard may be intimated to the Committee

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			(iii) The Committee also desired that the latest information regarding service charges from private colonisms as well as inrespect of HUDA be supplied to the Committee.
.37	5	17	The Committee desired that the case be pursued with the Central Government vigorously from time to time for getting cent percent assistance under the scheme in question.
38.	6	'' 18	The Committee desired that the final decision taken by the Government in this regard may be intimated to the Committee.
39.	67	19	(a) The Committee desired that the developmental works in the four villages may be completed without further delay and the Committee may be intimated accordingly.
	eJ		(b) As regards the preparaton of comprehensive plan for all the villages of the State, the Committee desires that the proposed scheme should be implemented expeditiously and the Committee may be informed after initiating further action on the Comprehensive plan for the villages of the State
40		21	The Committee view this situation seriously and recommend that the Department should launch vigorous campaign to get the unautthorised occupation of its land vacated at an early date, and results thereof be intimated to them.
		,	The Committee also desire that an upto date information regarding the number or cases of unauthorised occupation detected and the number of those in which F I. Rs have been registered, cases pending in courts together with the time thereof as also the number of the cases decided by the courts be furnished to the Committee at the earliest.
41	9 .	23	The Committee desired that the final decision taken by the Govt. in this regard may be intimated to the Committee.
42	. 9		The Committee, therefore, urge the Government infuture whenever any particular land is required for acquisition a proper demand survey be carried out to avoid any risk of blockage/ wastage of public funds.
43.	10	25	The Committee, therefore, strongly recommend that the rates, should be realistically/ nationally fixed which may be within the reach of a common man so that the lands acquired at various places should not remained unsold for pretty long time.
44.	1011	27	The Committee desired that the outcome of the Committee constituted for the purpose, may be intimated to them.

1 2 3 ., 4 - 28 The Committee, therefore, recommend that the - said Reports be finalised without any further loss of time and for future it may be ensured that the Annual Administrative Reports are published in time so that their importance and is maintained. utility 21st REPORT (1988 - 89)Tourism Department 46. 11 13 The Committee recommend that in addition to the above said courses some more type of courses are absolutely essential for imparting training to the young men & women in different disciplines like Bakery, Confectionary, Food, Preservation, Canning and House Keeping etc. in the aboves aid Catering Institute so that more avenue of jobs may be got available to the unemployed youths of the State. 12 The 'Committee, there fore strongly recommend that the Department should take up this matter with the Government so that the stipend may be awarded to every student belonging to the Scheduled Castes & Backward Classes in each ď group. The action taken in this respect be intimated to the Committee. 48. 13 Committee, therefore, recommend that sincere efforts be made to get this Institute recognised with the Technical Education Board, Haryana and the Food Craft Institute of India without further loss of time. The action taken in this respect be intimated to the Committee. 49. The Committee, therefore, recommend that suitable steps be taken to ensure that in future 14 the Annual Administrative Report of the department must be published after the close of the financial year to which it relates. **50.** The Committee, therefore, recommend that this 15 information be supplied to them at the earliest. 51. The Committee recommend that all the above 16 said vacant posts be filled up immediately as the department is one of the expanding departs ments and has vital role to play in the economy of the State. 52 17 The Committee, therefore, desire that the required information alongwith the name of the visiting officers togetherwith the purpose of their visit and the expenditure incurred on their visit be intimated to the Committee at earliest._ - 55 17 53.-- 5 18 The Committee desire that besides the Tourist Complex at Agra, a Tourist Complex should also be opened at Haridwar keeping in view the

religious sanctity and natural beauty of the

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			2S.	place. The Committee further desire that the accommodation at Haridwai may be made available at nominal rates, so that the common people can avail the facility at this religious place.
54.	1 بر د	8	19 1	The Committee recommend that some handsome amount be earmarked for this purpose so that our State can attract maximum number of Tourists.
	-	6	, ,	The Committee further recommend that a documentary film of various Tourist Complexes of the State be prepared and shown in the Villages as well as in important fairs held in the State from time to time so that the general public should know about the important historical places and tourist activities of the State.
55.		8—9	20	-Government that with a view to promise tourism in the State/outside the State a Travel Agency by providing luxury coaches and Air Conditioned Cars, be opened at Delhi and Chandigarh.
	, .			The Committee further recommend that to promote Tourism sense among the people of Haryana as well as to the employees of the State Government, the department should take suitable steps to organise tours of various Tourists Sports in the State Joutside the State by providing Video Coaches at a moderate rates. The steps taken by the Department in this direction be intimated to the Committee.
56.		9	21	The Committee desire that the persons in the I.A.S./H.C.S. Cadres who have interest in promoting the tourism and other related matters be allowed to remain in the tourism Department for a period of atleast three years so that the Department may utilise the services of such person who had been given training at the Department expenses.
57.		9—10	22	The Committee fully satisfied with the above noted facts given by the Department and recommend that for the convenience of foreign/
•	1	•		maximum facilities & supply information to them about places of interest in our State, the Tourist Information Centre at Madras be opened again at a suitable place with sufficient staff.
58.			23	The Committee is very much impressed with this facility provided by the department and recommend that such facilities may also be made available to all other important bus stands in the State.
59.		≈ 10	24	The Committee take a serious view of the slow pace of work. The Committee, therefore, reco-

1-2 mmend that the construction work of various complexes taken in hand be completed at the earliest, so that additional facilities at various complexes may be made available to cope with the increasing demand of the tourist traffic in the State. The Committee recommend that the department should persue the matter with the Government of India at vigorously to get these chemes/ projects cleared at the earliest. The action taken in this matter be intimated to the Committee in due course. 60. 10-11 25 The Committee agreed that though there is no objection that the Director and the Managing Director may be the same person for better coordination etc. etc. but keeping in view of the economic aspects of the State, the Director of Tourism Department and Managing Director of Tourism Corporation should sit in one Room as both the organisations are being headed by one person and all the affairs of the Department/Corporation are also being managed from the same building. The action taken in · this regard be intimated to the Committee 61. 11 To avoid this difficulty of the people, the Committee is of the opinion that the Tourism 26 Department should take up the matter with the the Transport Department to start a regular bus service between Delhi to Surajkund/ Badkhal Lake Complexes, so that the people can visit these complexes without any inconvenience.

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